

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6416

ANSWERED ON:15.05.2012

RAIDS AGAINST FCI OFFICIALS

Jaiswal Shri Gorakh Prasad ;Yadav Shri M. Anjan Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether raids were conducted by the Central Bureau of Investigation (CBI) at the residence of some officers of the Food Corporation of India (FCI) during the last three years;
- (b) if so, the details and the outcome thereof, State-wise;
- (c) the current status of the investigations made in this regard; and
- (d) whether the said officers are still serving and if so, the reasons for their continuation in service?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a), (b) and (c): Yes, Madam. Raids at the residences of two officers of FCI, (1) Sh. R. Dorai Raj, the then DGM (Region), Tamilnadu, and (2) Sh. S.M. Rahman, Manager (QC), Andhra Pradesh, were conducted by the CBI during last three years. The CBI has registered case of disproportionate assets against both the officers in CBI Court.

(d): Both the officers were placed under suspension. However their suspension have been revoked after consultation with CBI which has advised regular departmental action against both the officers.